

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	R.A. 17/2018 (ARGUMENTS) IA/1/2018		Siddamma W/o. Doddappa Kalkappanavar Vs Renukamma W/o. Channaveerappa	Nandeesh L
2	R.A. 25/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Ramappa S/o Mallappa Badakuri Vs Sharanappa S/o Amateppa Hosmani	Ashiq Ahamed
3	R.A. 7/2019 (ARGUMENTS) IA/1/2019		Smt. Mallamma W/o Jayappa Vs Balegouda S/o Kadanagouda Police patil	RAJASHEKAR
4	Misc 3/2019 (ARGUMENTS)		Sayeed Banu Bi W/o Syed Shabhul Hassan Dead by her Lrs Smt. Meharunnisa Begaum W/o Bashumiya, Vs Syed Abdul Fatha alias Munnumia S/o Syed Shabul Hasan (Dead) by Lrs	Sharanabasva G Pattanshetty
5	R.A. 1/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Basavarajappa S/o Mallappa Gonal Vs Mallikarjunappa S/o Chanabasappa Sajjan	NAGARAJ YALIGAR
6	O.S. 18/2018 (JUDGEMENT) IA/1/2018		Basalingamma W/o Manangouda Vs Basappa S/o Sharanappa Kakkeri	Hanumantappa
7	EX 18/2020 (OBJECTIONS) IA/1/2020		Hanumawwa D/o Kempanna W/o Paramanna gurgunter Vs Smt. Basamma W/o Late Kempanna gurgunter	Venkappacharya Joshi
8	EX 34/2020 (OBJECTIONS)		Smt. Latha aliyas Sangeeta W/o Vijayakumar Vs Vijayakumar S/o Amaranna nelogi	Vishwanath Kattimani
<u>11:00-01:00 PM</u>				
9	O.S. 148/2020 (SUMMONS) IA/1/2020		Mahbubi W/o Imamsab Vs Lalbe W/o Rajasab	Ashiq Ahamed
10	O.S. 149/2020 (SUMMONS)		Walebabu S/o Shankarappa Vs Md. Ameer Ali S/o Akbar Ali,	Venkappacharya Joshi

AWAIT SUMMON/NOTICE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	R.A. 20/2020 (SUMMONS)		Peerappa S/o Narasappa Maratha Vs Parvati W/o Govidnappa	Shashidhar H Somanal
NOTICE ON IA				
12	O.S. 150/2020 (SUMMONS) IA/1/2020		Ambamma W/o Hanumanta Vs Narasappa S/o Fakirappa	Prahladachar Diggavi
13	O.S. 152/2020 (SUMMONS) IA/1/2020		Suresh S/o Lingappa Kaddi Vs Shivashankarappa S/o Shantappa Harasoor	Rudrappa M Yaligar
14	M.C. 47/2020 (NOTICE)		Mallikarjun S/o Mallanna Patri Vs Smt. Ambika W/o Mallikarjun, Ambika D/o Basavaraj Sidra	Ashiq Ahamed
15	M.C. 24/2020 (APPEARANCE OF PARTY)		Sharanabasavaraj S/o Sooganna Vs Smt Savita W/o Sharanabasavaraj	Vishwanath Kattimani
16	M.A. 2/2020 (HEARING) IA/1/2020 IA/2/2020		Vijaykumar S/o Amaranna Nelagi Vs Lalitha aliyas Sangeetha w/o Vijayakumar Nelagi	Vijay Mahantesh Advt Gangavati, Kar 2086/2005
17	O.S. 153/2020 (ISSUES) IA/1/2020 IA/2/2020		Sultana Begum W/o Mahaboob Pasha Uddan Vs Khaja Sab S/o Mohammad Alamsab Uddan	Ashiq Ahamed
CROSS EXAMINATION OF PW				
18	O.S. 3/2017 (EVIDENCE) IA/1/2017		Smt Sulochana W/o Veerbadrappa Vs Smt Shivalingamma W/o Shivabasanagouda	Bhupangouda V Patil
EXPARTE EVIDENCE				
19	O.S. 59/2018 (EVIDENCE)		Devappa S/o. Dyamappa Vs Dyamappa S/o. Hanamappa	HANUMANTHAPPA.Y
20	O.S. 207/2019 (EVIDENCE) IA/1/2019		Sham S/o Tulasiram Vs The Executive Enjineer (O and M) GESCOM Sindhanur	Amaresh
PLNTF EVIDENCE				
21	O.S. 74/2019 (EVIDENCE)		Smt. Ratnamma aliyas Nagaratna w/o Yamanappa Vs Smt. Mahadevi W/o Nagappa	Basavanthgouda Shankargouda Ramanagoudar

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22	O.S. 75/2019 (EVIDENCE)		Yamanappa S/o Basavarajappa Vs Smt. Mahadevi W/o Nagappa	Basavanthgouda Shankargouda Ramanagoudar
23	O.S. 83/2019 (EVIDENCE)		Smt. Hanamamma W/o Shivappa Vs Neelakantappa S/o Hanamappa	ANANS.D.K.RATHOD
24	O.S. 128/2019 (EVIDENCE)		Sabamma W/o Late Narayanappa Vs Narayanappa S/o Ramchandrapa Ilger2	K.CHANDRASHEKHAR
25	O.S. 217/2019 (EVIDENCE) IA/1/2019		Rajabee W/o Husainsab Vs Sabajamma W/o Kasimsab	Prahladachar Diggavi
26	M.C. 43/2020 (ORDERS)		Laxmi aliyas Rakhita W/o Sureshkumar Vs NIL	Bhupangouda V Patil
27	O.S. 8/2019 (FIRST HEARING) IA/1/2019		Shekhar S/o Umapathi Vs Mounesh S/o Keshappa Lamani	Sharanabasva G Pattanshetty
28	R.A. 10/2017 (ARGUMENTS) IA/1/2017		Rajasab S/o Hussainsab Vs Khasimsab S/o Rajasab and others	RAJASHEKAR
Cases listed below are adjourned due to Covid 19				
29	EX 5/2018 (SUMMONS)	05-02-2021	Lachamappa S/o Late Hanumappa Vs Hanumappa S/o Late Hanumappa	K.CHANDRASHEKHAR
30	FDP 8/2018 (SUMMONS)	05-02-2021	Tippanna S/o Keshappa Vs Mounesh S/o Keshappa	SHIVRAJ PATIL
31	O.S. 92/2019 (SUMMONS) IA/1/2019	05-02-2021	Hanumanthgouda S/o Sanna Thimmangouda Vs Sanna Timmangouda S/o Parmeshwargouda	Anjaneya A B Desai
32	O.S. 26/2020 (SUMMONS)	05-02-2021	Sri D. Vallabha Chandra S/o D.Venkatapathiraju Vs Mr. Hussain Mosin S/o Late Mosin Ahmed	Bhupangouda V Patil
33	O.S. 29/2020 (SUMMONS) IA/1/2020	05-02-2021	Balavantappa aliyas Balavanta S/o Shanmukappa aliyas Shanmukayya Vs Shanmukappa S/o Badadappa	HANUMANTHAPPA.Y

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34	O.S. 33/2020 (SUMMONS) IA/1/2020	05-02-2021	Sanganabasamma W/o Jaganappa Through her next friend her elder sisters daughter Nagaratna W/o Umes Vs Devendrappa S/o Manappa Kambar	AMARESH.C.PATIL
35	O.S. 38/2020 (SUMMONS)	05-02-2021	Karnataka Gramin Bank Br Anehosur Rptd by Manager Anoop S/o Subhash Balamkar Vs Hullappa S/o Hanumappa	NAGARAJ YALIGAR
36	Misc 3/2020 (SUMMONS) IA/1/2020	05-02-2021	Yallappa S/o Somappa Pujari Vs G ArunaShetty W/o Somanathappa aliyas Somanath Shetty	Ashiq Ahamed
37	O.S. 41/2020 (SUMMONS) IA/1/2020	05-02-2021	Walebabu S/o Shankarappa Vs Md Ameer Ali S/o Akbar Ali	Rudrappa M Yaligar
38	O.S. 45/2020 (SUMMONS) IA/1/2020	05-02-2021	Smt.Satyabhama W/o Bheemashankar Vs Devendrappa S/o Channabasappa Gududanal	Akabar Kandagal Advocate
39	O.S. 48/2020 (SUMMONS)	05-02-2021	M.Ramakoteshwar Rao S/o Veeraraju Vs The State of Karnataka through Deputy commissioner Raichur	MD Jaffer Advocate Sindhanur
40	O.S. 66/2020 (SUMMONS) IA/1/2020	05-02-2021	Holemma W/o Antoneppa Vs Michelappa S/o Chinnappa aliyas Channappa	Sri Balaswamy Advocate Sindhanur
41	O.S. 68/2020 (SUMMONS) IA/1/2020	05-02-2021	Vasudev S/o Takareppa aliyas Takrya Vs Takareppa aliyas Takrya S/o Lalappa	Somaleppa Rathod
42	O.S. 82/2020 (SUMMONS) IA/1/2020	05-02-2021	Somalingappa S/o Marutheppa Sindhe, Vs Dyamanna S/o hanumantappa Payaka	Raghavendra Rao Mutalik
43	EX 61/2018 (NOTICE)	05-02-2021	B Aruna W/o Rambabu Vs Amandeppa S/o Adappa	Bhupangouda V Patil

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44	Misc 5/2019 (NOTICE)	05-02-2021	Ningappa s/o Gyanappa Vs The S.L.A.O. Krishna Meldande Yojane Devadurga Camp Chikkahonnakuni	k
45	EX 4/2020 (NOTICE)	05-02-2021	Subjali Sab S/o Khasim Sab Vs Tirukappa S/o Duragappa	Ashiq Ahamed
46	EX 5/2020 (NOTICE)	05-02-2021	Beebi W/o Murtujasab Vs The Special Land Acquisition Officer, Devadurga KBJNL Post. Chikkahonnakuni,	K.BASHUMIYA

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1	Crl.Misc. 82/2019 (NOTICE)		Basamma aliyas Sharadamma W/o Sharanabasappa Vs Sharanabasappa S/o Mallappa	I.VEERABHADRAPPA
2	Crl.Misc. 591/2019 (NOTICE)		Sandanmiya S/o Hasansab Vs The Chief officer and Registrar Birth and Death TMC Maski	N K Shedmi
3	Crl.Misc. 634/2020 (ORDERS)		Mallappa S/o Adappa Vs The Chief Officer and Register Birth and Death TMC Maski.	Balraj S Manamatti
4	Crl.Misc. 635/2020 (ORDERS)		Mallappa S/o Adappa Vs The Chief Officer and Register Birth and Death TMC Maski.	Balraj S Manamatti
5	C.C. 231/2020 (APPEARANCE OF ACCUSED)		Adavesh Bulla S/o Veerappa Bulla Vs Vinaykumar S/o Govindraj Chaligeri	Bhupangouda V Patil

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
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1	O.S. 7/2017 (EVIDENCE) IA/1/2017		Smt. Hanumavva W/o Chandrabhat Vs Tirumalrao S/o Hanumanthrao	Mutalik Raghvendra Rao
2	O.S. 17/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Mallavva W/o Gaddeppa Vs Amarappa S/o Yamanappa	Rajashekhar
3	O.S. 209/2017 (EVIDENCE) IA/1/2017		Hanamavva W/o Devendrappa Vs Sharanappa S/o Amarappa	ASHIQ AHMED
4	O.S. 13/2018 (EVIDENCE)		Kanakappa S/o Hulagappa Vs Dodda Shivamma W/o Late Dyavappa	V.SHIVALINGAPPA
5	O.S. 297/2012 (ARGUMENTS)		RAMACHANDRAPPA Vs SABANNA	
6	O.S. 321/2014 (ARGUMENTS) IA/1/2014		Suvarna Do Shanmukhappa Vs Shobhadevi Wo Shanmukhappa	Venkatesh Mutalik
7	O.S. 179/2017 (ARGUMENTS)		Gundappa S/o Mallappa Vs Basavarajappa S/o Hanumanthappa	Nanda Devareddy Lingareddy
8	O.S. 213/2017 (ARGUMENTS)		Kumar S/o Sethappa Vs Ramappa S/o Bheemlya	Rajashekhar
<u>11:00-01:00 PM</u>				
9	O.S. 9/2019 (HEARING) IA/1/2019		Viswanath S/o Shantappa Hattikar(Gundalli) Vs Vijayalakshmi W/o Pampanna	M.KUPPANNA
10	O.S. 59/2019 (HEARING) IA/1/2019		Maribasava S/o Hulagappa Vs Yallamma W/o Sangappa	Raghavendra Rao Kulkarni
11	O.S. 5/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019		Sharabanna S/o Late Basavaraj Vs Devamma W/o Chandappa	AMARESH.C.PATIL
12	O.S. 39/2012 (EVIDENCE)		SHANTAPPA Vs MUDIYAPPA RAJASAB	
13	O.S. 226/2013 (EVIDENCE)		Kalakamma Vs Hanamappa	H. Mudukappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 2/2015 (EVIDENCE) IA/1/2015		Hanumappa So Muddiyappa Vs Dyamanagouda So Hanmappa	ASHIQ AHMED
15	O.S. 26/2015 (EVIDENCE) IA/1/2015		Sidramappa Sangepag So Sheshappa Vs Kariyappa So Amarappa Canteen	ASHIQ AHMED A.NAGAPPA
16	O.S. 71/2016 (EVIDENCE) IA/1/2016		Adivemma Wo Shivaputrappa @ Shivappa Vs Basamma Wo Doddabasappa	Rajashekhar
17	O.S. 172/2016 (EVIDENCE) IA/1/2016		V. Rama Rao Son of Satyanaraya Vs G. Vishnu Murthy son of G. Venkat Reddy	Mutalik Raghvendra Rao
18	O.S. 194/2016 (EVIDENCE) IA/1/2016		Shivabasayya S/o Neelakantayya Vs Doddabasappa S/o Kudleppa Hugar	Mutalik Raghvendra Rao
19	O.S. 47/2017 (EVIDENCE) IA/1/2017		Savitramma W/o Veerappa Vs Khadarasab S/o Hasanasaba Angadi	Devendra Naik
20	O.S. 43/1986 (SUMMONS)		Siddamma W/o Sidramappa Vs Mahadevamma W/o Durgappa	
21	O.S. 174/2016 (SUMMONS) IA/1/2016		J.Thirupathraidu son of Sheshagiri Rao Vs G. Satyanaraya son of Vishnu Murthy	Mutalik Raghvendra Rao
22	O.S. 15/2017 (SUMMONS) IA/1/2017		Basawaraj S/o Ningappa Masker Vs Ningappa S/o Amarappa Masker	I.VEERABHADRAPPA
23	O.S. 67/2019 (SUMMONS) IA/1/2019 IA/2/2019		Meenakshi W/o Gavisiddappa Vs Late Sanna Yamanappa S/o Shasappa dead by his Lrs	Anjaneya A B Desai
24	O.S. 69/2019 (SUMMONS) IA/1/2019		Smt. Jagadevi W/o Sharanabasappa Vs Sharanabasappa S/o Mahalingappa Naregal	Mutalik Raghvendra Rao
25	O.S. 117/2019 (SUMMONS)		Sangappa S/o Mallappa Vs M.D. Ismail S/o Mukthamsab	Mutalik Raghvendra Rao
26	O.S. 123/2019 (SUMMONS)		Hanmappa S/o Gaddeppa Vs Gaddeppa S/o Hanmappa	A.NAGAPPA

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27	O.S. 19/2020 (SUMMONS) IA/1/2020		Purushotham N.S. S/o.S.Sangareddy Vs N.S.Dasharathreddy S/o.Sangareddy	MOHAMMAD HUSSAIN PASHA
28	O.S. 79/2020 (SUMMONS) IA/1/2020		Kashanna S/o Ninganna Vs Alisab S/o Aminsab	NAGARAJ YALIGAR
29	O.S. 73/2017 (EVIDENCE) IA/1/2017		Pushpa W/o Ramesh Togari Vs Hanmanthappa S/o Yamnappa Togari	Shri. Devendrappa. T. Bevinakatti
30	O.S. 79/2017 (EVIDENCE)		Hanumappa S/o Donga Lachamappa Vs Shantamma W/o Tippanna Pujari	HANUMANTHAPPA.Y
31	O.S. 23/2018 (EVIDENCE)		Earappa son of Ramappa Badiger Vs Amaresh son of Raja Gosal Nayak	Rajashekhar
32	O.S. 11/2019 (EVIDENCE) IA/1/2019		Ratnamma W/o Timmappa Vs Peerawwa W/o Ayyalappa	A.NAGAPPA
33	O.S. 25/2019 (EVIDENCE) IA/1/2019		Venkatreddy S/o Virupaxappa Huvinbhavi Vs Basavaraj S/o Mallappa Gonal	Mutalik Raghvendra Rao
34	O.S. 45/2019 (EVIDENCE) IA/1/2019		Veerappa S/o Late.Amarappa Vs Sharanabasava S/o Karibasappa Angadi	K.K.VISHWANATH
35	O.S. 132/2012 (ARGUMENTS)		SARASWATHI Vs MAHANTAPPA	
36	O.S. 64/2015 (ARGUMENTS) IA/1/2015		Sanna Hanumappa So Late Dyamappa Vs Smt Balamma Wo Balappa	HARISHCHANDRA B RATHOD K.CHANDRASHEKHAR
37	O.S. 53/2019 (ARGUMENTS) IA/1/2019		Shivaredeppa S/o Narasappa Vs Soogappa S/o Narasappa	Veeresh Chinchirki
Cases listed below are adjourned due to Covid 19				
38	EX 14/2014 (SUMMONS)	10-02-2021	State Bank of India Branch Lingasugur Vs Amareshappa Bhavikatti So Doddappa Bhavikatti	Muthalik Raghavendra Rao Advocate

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39	O.S. 55/2017 (SUMMONS) IA/1/2017	10-02-2021	M/S Mahindra Rural Housing Finance Ltd., Vs Gonappa S/o Halappa	Hajibab
40	O.S. 1/2018 (SUMMONS) IA/1/2018	10-02-2021	Kirthemma W/o Kumarswami Shivappayyanamath Vs Vishalaxamma W/o Late Gurusiddayya Hiremath	LS MALIPATIL
41	EX 18/2018 (SUMMONS)	10-02-2021	Amaramma W/o Beerappa Vs Beerappa S/o Huchappa Hunasikatti	Shivappa A Honnali
42	EX 13/2019 (SUMMONS)	10-02-2021	Eashwarappa S/o Basavarajappa Salmani Vs Ramanna S/o Mahadevappa Jawoor	Sharanabasava G Pattanshetty
43	O.S. 137/2016 (NOTICE)	10-02-2021	Shreenivasa Vs Manikprabhu	K.CHANDRASHEKHAR
44	O.S. 43/2018 (NOTICE)	10-02-2021	Basamma W/o Shivappa Vs Amarappa S/o Mahantaappa	A.NAGAPPA
45	FDP 16/2019 (NOTICE)	10-02-2021	Shivappa S/o Ningappa Bailagudda Vs Hanumantha S/o Ningappa Bailagudda	V.SHIVALINGAPPA
46	Misc 9/2019 (NOTICE)	10-02-2021	Hanumappa S/o Amarappa Vs The Deputy Commissioner, Raichur Dist, Raichur	K.K.VISHWANATH
47	EX 22/2020 (NOTICE)	10-02-2021	Hanumayya S/o Ramachandrappa Reddy Vs G.B.Vishalakshmi W/o	Venkappacharya Joshi
48	EX 32/2020 (NOTICE)	10-02-2021	Karnataka Gramin Bank Vs Amaresh S/o Magamma Chaluvadi	Mutalik Raghvendra Rao
49	EX 33/2020 (NOTICE)	10-02-2021	Amaresh S/o Tippanna Yambalad Vs Manjunath S/o Adappa Vaddar	Mutalik Raghvendra Rao
50	O.S. 31/2020 (APPEARANCE OF PARTY) IA/1/2020	10-02-2021	Joseph S/o Rayappa Nilogal Vs Chinnappa S/o Rayappa Nilogal	Mohammed Hussain Pasha

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51	FDP 6/2020 (APPEARANCE OF PARTY)	10-02-2021	Ramesh S/o Baslingamma Vs Huligemma W/o Randappa	S K Kota
52	O.S. 5/2017 (HEARING)	10-02-2021	Nagavva W/o Rudrappa Puravantar Vs Basanna S/o Mahantappa Revadihal	Rudrappa Mallappa Yaligar
53	O.S. 192/2016 (EVIDENCE) IA/1/2016	10-02-2021	Mallikarjuna S/o Devappa Angadi Vs Gundappa S/o Malkappa Hulihaidar	NANDESH

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1	Crl.Misc. 14/2018 (EVIDENCE)		Adivemma W/o Shivakumara aliyas Mutyappa Vs Shivakumara aliyas Mutyappa S/o Bassanna Kurugoda	Hanumantappa
2	C.C. 502/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS Vs Yallamma W/o.Ayyappa	Govt APP Lingasugur
3	C.C. 51/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Janeemiya S/o Chandapash	
4	Crl.Misc. 1717/2020 (APPEARANCE OF PARTY)		Renukamma @ Renuka W/o Sharanabasava Vs The Chief officer and Registrar Birth and Death TMC Lingasugur Dist. Raichur	Sanganabasappa C Pattanshetty
5	Crl.Misc. 1719/2020 (APPEARANCE OF PARTY)		Sharanappa S/o Honnappa Vs Thahasildar and Registrar Birth and Death Lingasugur	Rajanikanth
6	Crl.Misc. 1720/2020 (APPEARANCE OF PARTY)		Sharanappa S/o Honnappa Vs Thahasildar and Registrar Birth and Death Lingasugur	Rajanikanth
7	Crl.Misc. 1722/2020 (APPEARANCE OF PARTY)		Shareef Begum D/o Gayasuddin Vs Tha Thahasildar Lingasugur	Devendra Naik
8	Crl.Misc. 1723/2020 (APPEARANCE OF PARTY)		Shivappa S/o Durgappa Vs The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
9	Crl.Misc. 1724/2020 (APPEARANCE OF PARTY)		Mahammad Rafi S/o Husen Sab Vs The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
10	Crl.Misc. 1725/2020 (APPEARANCE OF PARTY)		Shilappa S/o Hanumappa Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik

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11	Crl.Misc. 1726/2020 (APPEARANCE OF PARTY)		Mahantesh S/o Halkatappa Gudur Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	S K Kota
12	Crl.Misc. 1718/2020 (HEARING) IA/1/2020		Aishwarayya W/o Prashantayya Vs Prashantayya S/o Basayyaswamy Hiremat	Hanumantappa
13	Crl.Misc. 1721/2020 (HEARING) IA/1/2020		Shilpa D/o Mallikarjun Vs Mallikarjun S/o Basanna	ASHIQ AHMED

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MANJUNATH
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03:00-04:00 PM				
1	EX 17/2018 (APPEARANCE OF PARTY)		Vandana W/o Premkumar Vs Mounesh S/o Mallappa Salmani	K.CHANDRASHEKHAR
2	EX 12/2020 (APPEARANCE OF PARTY)		Nabi Sab S/o Badagi Sab Vs Smt. Shahin Begum W/o Mehaboob Pasha	Mehaboob I Choudhari
3	O.S. 227/2011 (HEARING)		CHANDRASHEKHARAPPA Vs YENKAMMA	
4	O.S. 130/2015 (HEARING) IA/1/2015		Sangappa So Bandappa Hugar Vs Bandeppa So Siddappa Hugar	MOHAMMAD HUSSAIN PASHA
5	O.S. 189/2016 (EVIDENCE) IA/1/2016		Ayyamma W/o Dyavanna Vs Duragappa S/o Hanamantappa	Rajashekhar
6	O.S. 18/2018 (EVIDENCE) IA/1/2018		Basamma W/o Hanumanth Vs Y. Hanumanth Nayak S/o Yamunappa	Prerana @ Rekha. B. Ramanagoudar
7	O.S. 46/2019 (EVIDENCE)		Basavaraj S/o Basavanthappa Yalgatti Vs Shivashankarappa S/o Basavanthappa Yalgatti	Hajibab
8	O.S. 178/2017 (ARGUMENTS)		Amateppa S/o Late Balappa Vs Sangappa Master S/o Late Hulgappa	K.K.VISHWANATH
9	O.S. 94/2017 (A.D.R.)		Nagabhushan S/o Basappa Vs Basappa S/o Channabasappa	Mutalik Raghvendra Rao
10	P and SC 2/2017 (A.D.R.)		Hanumesh S/o Basanagouda Vs All concerned	NAGARAJ YALIGAR

Dangling IA:

CIVIL JUDGE AND JMFC, LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	CrI.Misc. 1088/2020 (APPEARANCE OF PARTY)		Shamshad Shaik W/o Davud Shaik Vs Chief Officer TMC	Hanumanta Reddy
2	CrI.Misc. 1089/2020 (APPEARANCE OF PARTY)		Devamma W/o Mounesh Vs Chief Officer TMC	Anjaneya A B Desai
3	C.C. 96/2014 (HEARING)		Sharanagouda Patil Vs Umesh Patil	
4	C.C. 14/2015 (HEARING)		Shivanagouda Patil Vs Umesh Patil	Rajahsekhar
5	C.C. 491/2017 (HEARING)		Mudgal PS Vs Verupakshagouda S/o Sharanagouda	
6	C.C. 453/2016 (EVIDENCE)		The Hutti Vs Amarappa	
7	C.C. 7/2017 (EVIDENCE)		Hutti PS Vs Mahantesh So Shetteppa	
8	C.C. 27/2017 (EVIDENCE)		The State Hutti PS Vs Nagappa	
9	C.C. 308/2017 (EVIDENCE)		Mudgal PS Vs Khajahusain S/o Ajarathsab Saiyad	
10	C.C. 838/2018 (EVIDENCE)		Mudgal PS Vs Duragappa aliyas Pulluri S/o Parasappa Pujari	
11	CrI.Misc. 60/2014 (ARGUMENTS)		Huligamme Wo Sangappa, Vs Sangappa So Ningappa Maral,	Hanumanthappa.G.Advocate, Lingasugur
12	C.C. 287/2016 (ARGUMENTS)		Hutti PS Vs Hanumantha	
13	P.C.R. 26/2017 (ARGUMENTS)		Kantemma W/o Hanumanta Vs Hanumanta S/o Chatrappa	Hanumantappa
14	C.C. 547/2019 (APPEARANCE OF ACCUSED)		Excise PS Lingasugur Vs Amaresh S/o.Lokappa	Govt PP Lingasugur
15	C.C. 398/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Anjineya S/o Chatrappa	APP

CIVIL JUDGE AND JMFC, LINGSUGUR
MANJUNATH
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Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 826/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Chungu @ Gouse S/o Nabisab	APP
17	P.C.R. 35/2020 (APPEARANCE OF ACCUSED)		T. Sheshanna S/o. T. Venkanna Vs S. Shivaprasad S/o. Shankrappa	Hajibab
Cases listed below are adjourned due to Covid 19				
18	C.C. 582/2017 (EVIDENCE)	21-01-2021	Hutti PS Vs Timmayya S/o Amarappa Kalapur	
19	C.C. 692/2018 (EVIDENCE)	21-01-2021	Mudgal PS Vs Mybu S/o Davalasab	
20	C.C. 190/2018 (APPEARANCE OF ACCUSED)	21-01-2021	Devappa So Ningappa Kodihal Vs Nabisab So Dastagirsab Hunasyal	Devendra Naik
21	C.C. 191/2018 (APPEARANCE OF ACCUSED)	21-01-2021	Amarappa So Virupakshappa Vs Nabisab So Dastagirsab Hunasyal	Devendra Naik
22	C.C. 192/2018 (APPEARANCE OF ACCUSED)	21-01-2021	Devappa So Devareddeppa Vs Nabisab So Dastagirsab Hunasyal	Devendra Naik
23	C.C. 216/2018 (APPEARANCE OF ACCUSED)	21-01-2021	Hutti PS Vs Saddam Husen S/o Khasimbasha	
24	C.C. 524/2018 (APPEARANCE OF ACCUSED)	21-01-2021	Manappa S/o Ningappa Vs Nabisab S/o Dastagirsab Hunasyal	Devendra Naik
25	C.C. 57/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Honappa, Incharge Labour Inspector Vs Rajashekharayya So Shivayya	
26	C.C. 269/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Mudgal PS Vs Hullappa S/o Hanumappa	
27	C.C. 410/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Mudgal PS Vs Tarabai W/o Hanumantha	
28	C.C. 797/2019 (APPEARANCE OF ACCUSED)	21-01-2021	State Mudgal PSI Vs Veerupanna S/o Chathrappa Muldinni	APP
29	C.C. 122/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Mudgal Police Station Vs Syed Rehaman S/o. Syed Khaja Pasha	Govt App Lingasugur

CIVIL JUDGE AND JMFC,LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	C.C. 124/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Mudugal Police Station Vs Dyamanna Kuri S/o.Balappa Kuri	Govt APP Lingasugur
31	C.C. 175/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Mudugal Police Station Vs Santosh S/o.Nagappa	Govt APP Lingasugur
32	C.C. 176/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Mudugal Police Station Vs Gadeppa S/o.Hulugappa Talgeri	Govt APP Lingasugur
33	CrI.Misc. 1058/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Michel S/o Joseph Vs Abaraham S/o Michel	ASHIQ AHMED
34	CrI.Misc. 144/2016 (EVIDENCE)	21-01-2021	Shantamma Wo Manappa Vs Manappa So Kuppanna Chown	NANDESH

Dangling IA: